

participation has been assessed and presented below:

Job opportunity heads	Man years(000)
1. Implementation Stage	247 154
(1) Skilled & Professional employment	4.860
(2) Semi-skilled employment	4.860
(3) Others	16.200
(4) Labour utilisation (for earth works etc.)	221 234
2. Generated employment opportunities from	50.487
(1) Agriculture in reclaimed area, HYU-Corp, Cotton etc.	46.302
(2) Pisciculture	4.185
Total	297.641

Thus, during implementation stage, (time span 10 years), approximately 24.71 thousand people would get employment opportunities for ten years.

Acreage of lands being reclaimed in Sunderbans

Total newly reclaimed area: 24.50 thousand acre. This comprises of the area to be reclaimed from Delta Project Phase-I: 20,000 acre, and Harobanga reclamation Project: 4,500 acre.

Financial aid to Universities for insurance of invigilators for checking copying in examination

8653. SHRI BHAGIRATH BHANWAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the University Grants Commission had advised the Universities for insuring invigilators and employees deputed for examinations since invigilators were threatened with dire consequences when students resorted to large scale copying at earlier examinations;

(b) if so, whether the U.G.C. would provide financial assistance to the Universities for this purpose; and

(c) the salient features of the scheme?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) No, Sir.

(b) and (c). Do not arise.

Utilisation of Central Funds by State for Housing Schemes during 1972-73 and 1973-74

8654. SHRI SAMAR GUHA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Central funds allocated to different States and Union Territories for housing schemes for the year 1972-73 and 1973-74 have been utilised;

(b) if so, the State-wise break up of the housing schemes completed and undertaken during the period,

(c) the States which failed to utilise the Central funds for housing schemes; and

(d) the number of families benefited during 1972-73 and likely to be benefited by the proposed schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). This Ministry provide financial assistance for the following two social housing schemes which are in the Central Sector, outside the State Plan ceiling, in accordance with the provisions of the respective schemes:—

(1) Subsidised Housing Scheme for Plantation Workers; and

(ii) Scheme for Provision of House sites to Landless Workers in rural areas.